

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 22-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : **Perfect International Fabricators Pvt Ltd**
PETITION NUMBER : **IBA/330/2019**
APPLICATION NUMBER : **a) MA/984/2019
b) IA/770/2020 IN MA/1077/2019
c) IA(IBC)/833(CHE)/2023**

ORDER

Ld. Counsel for the Mr. Anish for Ld. Counsel Mr. N.P. Vijay Kumar for the Applicant. Ld. Counsel Mr. Raj Mahesh for R1 in item no.207(a) and 207(c). Mr. P.R. Venkatesh party in person (R2) in item no. 207(a) and 207(c).

Pleadings are complete.

List the Applications for hearing on **14.06.2024**.

-Sd-

**VENKATARAMAN SUBRAMANIAM
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk